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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /139/14/HDB/2017
NAME OF THE COMPANY	Hetro Spinners Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	Practising Company Secretary	CSSuneel1427@gmail.com 9985218812	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri M.B. Suneel, Learned PCS for the Petitioner.

Report of RoC is awaited. The LC for the Petitioner is directed to file copy of the Petition and material papers and submit proof of service on the next date of hearing. Post the case on 5.10.2017.


Member (T)


Member (J)